

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1077

ANSWERED ON:11.12.2013

FUNDS FOR SSA

Kanubhai Patel Jayshreeben;Pathak Shri Harin;Singh Shri Pradeep Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has not sanctioned full budget allocation to Gujarat under the Sarva Shiksha Abhiyan (SSA) to complete the entire infrastructure and other facilities latest by October, 2013 as per the provisions made in the RTE Act, 2009;

(b) if so, the reasons therefor;

(c) whether the Government proposes to sanction deducted budget amount as a supplementary budget;

(d) if so, the details thereof; and

(e) the time by which the remaining amount is likely to be allocated?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): Central funds under the Sarva Shiksha Abhiyan (SSA) are released in instalments to the States/UTs for the implementation of interventions approved under the Annual Work Plan & Budget (AWP&B) of that State, based on the pace of expenditure and the progress of the implementation of the programme. On these criteria, an amount of ` 8,0559.63 lakh has been released in two instalments to the State of Gujarat towards the Central Government's share during 2013-14.

(c): No, Madam.

(d) & (e): Do not arise.